

ITEM NO.28 Court 4 (Video Conferencing) SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).17130/2021

(Arising out of impugned final judgment and order dated 23-07-2021 in SCA No. 7585/2021 passed by the High Court of Gujarat at Ahmedabad)

THE SURAT PARSI PANCHAYAT BOARD & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.138515/2021-EXEMPTION FROM FILING O.T. and IA No.138688/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Fali S. Nariman, Sr. Adv.
Mr. Debmalya Banerjee, Adv.
Mr. Zerick Dastur, Adv.
Mr. Rohan Sharma, Adv.
Mr. Kartik Bhatnagar, Adv.
Mr. Nicholas Choudhury, Adv.
Mr. Anmol, Adv.
Mr. Subhash Sharma, Adv.
Ms. Palak Agrawal, Adv.
Ms. Smriti Singh, Adv.
for M/S. Karanjawala & Co.

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

1 Mr Fali S Nariman, learned Senior Counsel appearing on behalf of the petitioners, has submitted a written note indicating the manner in which the funeral rites of

Parsi Zoroastrians who have died due to Covid-19 would be carried out at the Towers of Silence. Learned Senior Counsel submits that the proposed guidelines meet the concerns of the Union Government over public health and safety while preserving the sanctity of the Zoroastrian faith. The guidelines which have been issued by the Union Government in the Ministry of Health and Family Welfare (Annexure P-1) do not take into account the concerns of the Zoroastrian community in regard to the modalities ordained for funeral rites.

- 2 We have requested Mr Tushar Mehta, learned Solicitor General to render assistance.
- 3 Ms Deepanwita Priyanka, learned counsel, appears on behalf of the State of Gujarat.
- 4 On the request of the learned Solicitor General, list the Special Leave Petition on 17 January 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER